

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-64/2000(Pt.)/2271/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lashmi Boruah,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati the 17th March, 2023.

Sub: **Casual leave and station leave permission.**

Ref:- Letter dtd. 13.03.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 13.03.2023 with station leave permission, with the official vehicle, at own cost, to Guwahati for the day**, has been granted. Further, the Counsellor, Family Court, Dhubri and in his absence the CJM/CJM i/c, Dhubri would remain in charge of your Court and office during this period.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/2272/A, dated , 17-03-2023

Copy to:

✓. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)